

F. No. J-18/66/2023-JUDICIAL
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

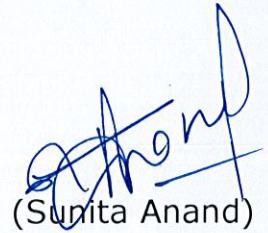
Shastri Bhawan, New Delhi,
Dated the 16th January, 2024

ORDER

The President is pleased to accept the resignation of **Shri H V Nagaraja Rao**, Central Government Counsel engaged for the High Court of Karnataka at Bengaluru, with effect from **19.12.2023**.

2. Consequently, the name of Shri H V Nagaraja Rao, Advocate, appearing against serial number 82 of List 'A' of this Department's Order No. J-11017/3/2021-Judicial dated 14.06.2021, **stands omitted**.

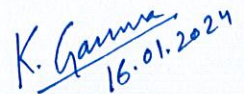
3. Hindi version of this order will follow.



(Sunita Anand)
Joint Secretary & Legal Adviser

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/PSO to Additional Secretary (RSV)/PSO to Additional Secretary (RM)/Sr. PPS to Additional Secretary (ARR)/Sr. PPS to JS&LA (SA)
3. PPS to Ld. AGI/PS to Ld. SGI.
4. Shri Kuloor Arvind Kamath, ASGI, High Court of Karnataka at Bengaluru.
5. The Registrar, High Court of Karnataka at Bengaluru.
6. The In-charge Branch Secretariat, Bangalore .
7. Shri H V Nagaraja Rao, Advocate.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.



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